## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

**DEPARTMENT OF COMMUNICATION**, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

February 17, 2017

## RBI imposes penalty on Janata Urban Co-operative Bank Ltd., Wai, District Satara

The Reserve Bank of India has imposed a monetary penalty of ₹ 2.00 lakh (Rupees Two Lakh only) on Janata Urban Co-operative Bank Ltd., Wai, District Satara in exercise of the powers vested in it under the provisions of Section 47A(1)(b) read with Section 46(4) of the Banking Regulation Act, 1949 (As applicable to Co-operative Societies), for violation of the instructions / guidelines of the Reserve Bank of India.

During the financial year 2013-14 the bank's credit exposure towards housing/real estate/commercial real estate formed 18.8% of the preceding year's net total assets thus exceeding the limit of 15% prescribed in terms of RBI circular dated July 01, 2013. The Reserve Bank of India had issued a show cause notice to the bank, in response to which the bank submitted a written reply and further submissions thereon. After considering the facts of the case and the bank's reply in the matter, the Reserve Bank came to the conclusion that the violation was substantiated and warranted imposition of the penalty.

Press Release: 2016-2017/2231 Assistant Adviser